

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition Nos. 270/GT/2014 & 294/GT/2014

Date: 17.3.2015

To,

General Manager (Commercial)
NTPC Ltd., NTPC Bhawan
Core-7, Scope Complex-7
Institutional Area, Lodhi Road
New Delhi-110 003

Sir,

Petition No.: 270/GT/2014

Subject : Approval of tariff of Simhadri Super Thermal Power Station Stage-I (2 x 500 MW) for the period from 1.4.2014 to 31.3.2019

Petition No.: 294/GT/2014

Subject : Approval of tariff of Simhadri Super Thermal Power Station Stage-II (2 x 500 MW) for the period from 1.4.2014 to 31.3.2019.

Ref: Your letter No. 01: CD: 330 dated 12.3.2015

With reference to your letter dated 12th March, 2015 on the above mentioned subject, I am directed to inform you that your request for extension of time has been considered and the time for submission of the additional information as per RoP dated 27.2.2015 has been granted upto 31st March, 2015. You are requested to ensure filing of the said information within the due date mentioned. No further request for extension of time shall be entertained for any reason whatsoever.

-S/d-
(B. Sreekumar)
Deputy Chief (Law)